

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Trend Electronics Limited Date of Commencement of Liquidation: 10-02-2023; List of Stakeholders as on Date: 20-04-2023; Name of IP: Mr. Divyesh Desai; Process Number: 1; Last 5 digit of registration number: 10338

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs			315	197969176				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	13	502767068852	13	459924146894		31030522521	11812399437	Annexure 3
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0	0				NA
6	Operational creditors (Employees)	3	118225	3	118225				Annexure 6
7	Operational creditors (Government Dues)	10	5966643373	10	397314204	2941028	5569329169		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	130200939	24	104623112		25684230		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0				NA
Total		51	508864031389	365	460624171611	2941028	36625535920	11812399437	